

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES: Dr. Bhagwati Prasad
V/s.
M/s. Span Biotronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①.	Prachi Manekar- Dazalwar	Adv for Resp 1 & 2	Prachi
2	Abhishek Adhe	Adv for Pet	Abhe

Order

C.P. No. 16/397-398/CLB/MAH/2016

1. In respect of the Precipie dated 17th September, 2016, a mention has been made.
2. Lawyers representing both the sides are present.
3. The Applicant is directed to file a formal Application, as prescribed, by 24th October, 2016. Copy to the other side to be served by hand / speed post / courier.
4. In respect of the Application, the Petitioner / Respondent can file Reply in one week's time.
5. Now the matter is posted for hearing on 18th November, 2016.
6. In respect of C.P. 16, time is sought for Sur-Rejoinder. Granted. Can be filed by 24th October, 2016.
7. The C.P. shall also be heard on 18th November, 2016. All the dates are duly communicated to both the sides in the court.

Dated: 06.10.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)